COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 265 OF 2015

Dated: 31st August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Vandana Global Ltd. Appellant(s)

Versus

Chhattisgarh State Power Distribution Company Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Mr. Raunak Jain

Mr. Vishvendra Tomar

Counsel for the Respondent(s) : Mr. K. Gopal Choudhary for R-1

Mr. Arvind Banerjee (Rep. for CSPDCL/R-1)

Mr. C. K. Rai

Mr. Sachin Dubey for R-2

Mr. Ravin Dubey for R-3

ORDER

We have heard learned counsel for the parties at length.

Judgment is reserved.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

Bn/pr